

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1014
ANSWERED ON:29.11.2005
FRAMING OF NEW BUILDING BYE- LAWS
Paswan Shri Virchandra

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Municipal Corporation of Delhi(MCD) has framed new building bye-laws;
- (b) if so, the details thereof; and
- (c) the measures taken by the Government to enforce them strictly?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY)

- (a) to (c): New Building Bye-Laws have not been finalized by the Municipal Corporation of Delhi.